

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/274/ (IB)/2017
NAME OF THE PETITIONER(S) : MUDIT BHATNAGAR
NAME OF THE RESPONDENT(S) : ECOFIL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	S. ASWINI	Counsel for Petitioner	S. Aswini
	For For Mandate & Associates		

ORDER

Counsel for the petitioner present and prayed time to make submissions in regard to securing some more information about the respondent and also for filing additional documents in support of the petition. Time is extended at request. Put up on 16.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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